

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7
filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2022-23

PAN	AACHG2120H		
Name	GOVIND SINGH & SONS		
Address	BHIND BHANDER ROAD , Lahar S.O , Lahar , BHIND , 18-Madhya Pradesh , 91-India , 477445		
Status	HUF	Form Number	ITR-2
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	189117760280722

		1	0
Taxable Income and Tax details	Current Year business loss, if any		0
	Total Income		1,86,780
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	1,86,780
	Net tax payable	4	0
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	0
	Taxes Paid	7	0
Accreted Income & Tax Detail	(+)Tax Payable /(-)Refundable (6-7)	8	0
	Accreted Income as per section 115TD	9	0
	Additional Tax payable u/s 115TD	10	0
	Interest payable u/s 115TE	11	0
	Additional Tax and interest payable	12	0
	Tax and interest paid	13	0
	(+)Tax Payable /(-)Refundable (12-13)	14	0

Income Tax Return submitted electronically on 28-07-2022 14:29:08 from IP address 117.206.160.129 and verified by GOVIND SINGH having PAN AHTPK9871E on 28-07-2022 14:53:22 using XUZTVAMMSI generated through Aadhaar OTP mode

System Generated

Barcode/QR Code



AACHG2120H02189117760280722BC052C7B1379AA153C0AD4AE3E027CA93D05C3E0

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY

RAM K. RAJ & ASSOCIATES
CHARTERED ACCOUNTANTS

(Signature)
PARTNER
RAKESH K. JAIN
M. No. 085649

28 JUL 2022

COMPUTATION INCOME

NAME OF ASSESSEE : DR. GOVIND SINGH & SONS
 BHIND BHANDER ROAD, LAHAR, BHIND - M.P.
 STATUS : HUF
 P.A.N./G.I.R. NO. : AACHG2120H
 ACCOUNTING YEAR : 2021-22
 ASSESSMENT YEAR : 2022-23

INCOME FROM HOUSE PROPERTY			
	RENT RECEIVED	1,80,000.00	
LESS :	STANDARD DEDUCTION	<u>54,000.00</u>	1,26,000.00
INCOME FROM OTHER SOURCES AS PER ENCLOSED P/L ACCOUNT		2,40,780.00	
ADD :	TDS	-	
LESS :	RENT RECEIVED	<u>1,80,000.00</u>	60,780.00
	GROSS TOTAL INCOME		<u>1,86,780.00</u>
LESS :	DEDUCTION U/S 80 TTA FOR BANK INTEREST		-
	TOTAL INCOME		<u>1,86,780.00</u>
		OR SAY	1,86,780.00
AGRICULTURAL INCOME - NET - FOR RATE PURPOSE			2,45,750.00
		OR SAY	<u>2,45,750.00</u>
	TAX ON TOTAL INCOME	4,32,530.00	9,126.50
LESS :	REBATE FOR AGRICULTURAL INCOME	<u>4,95,750.00</u>	<u>12,287.50</u>
	TAX PAYABLE		-
LESS :	REBATE OF TAX U/S 87 A		<u>N.A.</u>
ADD :	E. CESS ON TAX PAYABLE		-
	NET PAYABLE		<u>-</u>

28 JUL 2022



GOVIND SINGH & SONS HUF, LAHAR
BALANCE SHEET AS ON 31.03.2022

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND	1,52,000.00
BALANCE	55,13,965.89	2.03 HECT. AT CHHIBAVALI BAISPURA, AND NANPURA, LAHAR	-
+ IT REFUND	-		
+ AGL. INCOME	2,45,750.00	LAND & BUILDING	1,62,500.00
+ PROFIT	2,40,780.00	744.5 S. FT. AT LAHAR	
- DRAWLS	<u>2,40,000.00</u>	DR. GOVIND SINGH	49,37,850.00
	<u>57,60,495.89</u>	CASH & BANK BALANCES	
		PUNJAB & SIND BANK	2,865.89
		CASH IN HAND & BANK	5,05,280.00
			<u>57,60,495.89</u>
ADDITIONAL :			
OLD JEWELLERY GOLD		590 GRAMS	
OLD JEWELLERY AND UTENSILS SILVER		2.000 K.G.	

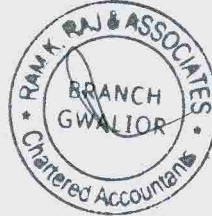
INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2022

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO BANK CHARGES	-	BY INTEREST INCOME ESTM.	60,780.00
		,, INTEREST - BANK	-
TO NET PROFIT	<u>2,40,780.00</u>	,, RENTAL INCOME	1,80,000.00
	<u>2,40,780.00</u>		<u>2,40,780.00</u>

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2022 alongwith income and Expenditure account for the year ended on that date of Govind Singh & Sons HUF, Bhind Bhandar Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place : Dai Bazar, Gwalior
Date : 28.07.2022


For R A M K R A J & Associates,
chartered Accountants



(Signature)

Partner
Rakesh K. Jain
M. No. 085649

UDIN22085649AOJJXH5888

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT		Assessment Year 2022-23		
[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified] (Please see Rule 12 of the Income-tax Rules, 1962)				
PAN	AHTPK9895P			
Name	SUMAN SINGH KUSHWAH			
Address	BHIND BHANDER ROAD , LAHAR , Lahar S.O , Lahar , BHIND , 18-Madhya Pradesh , 91-India , 477445			
Status	Individual	Form Number	ITR-2	
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	187974760280722	
Taxable Income and Tax details	Current Year business loss, if any	1	0	
	Total Income		3,77,368	
	Book Profit under MAT, where applicable	2	0	
	Adjusted Total Income under AMT, where applicable	3	3,77,368	
	Net tax payable	4	3,093	
	Interest and Fee Payable	5	0	
	Total tax, interest and Fee payable	6	3,093	
	Taxes Paid	7	10,346	
	(+)Tax Payable /(-)Refundable (6-7)	8	(-) 7,250	
	Accreted Income & Tax Detail	Accreted Income as per section 115TD	9	0
		Additional Tax payable u/s 115TD	10	0
		Interest payable u/s 115TE	11	0
		Additional Tax and interest payable	12	0
		Tax and interest paid	13	0
(+)Tax Payable /(-)Refundable (12-13)		14	0	
Income Tax Return submitted electronically on 28-07-2022 14:03:16 from IP address 117.206.160.129 and verified by SUMAN SINGH KUSHWAH having PAN AHTPK9895P on 28-07-2022 14:03:13 using XUZTVUHNUI generated through Aadhaar OTP mode				
System Generated				
Barcode/QR Code				
AHTPK9895P02187974760280722CE407A0DBC9BA0BC11AF4F2DA82B87794A2A69DA				
DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU				



28 JUL 2022

CERTIFIED TRUE COPY

RAM K. RAJ & ASSOCIATES
CHARTERED ACCOUNTANTS

 PARTNER
RAKESH K. JAIN
M. No. 085649

COMPUTATION OF INCOME

NAME OF ASSESSEE : SMT. SUMAN SINGH W/O DR. GOVIND SINGH
 BHIND BHANDER ROAD, LAHAR
 BHIND
 STATUS : IND.
 DATE OF BIRTH : 01.07.1956
 PAN/GIR NO. : AHTPK9895P
 ACCOUNTING YEAR : 2021-22
 ASSESSMENT YEAR : 2022-23

INCOME FROM HOUSE PROPERTY			
	RENT RECD.	3,60,000.00	
LESS :	PROPERTY TAX	<u>4,327.00</u>	
		3,55,673.00	
LESS :	STANDARD DEDUCTION	<u>1,06,701.90</u>	2,48,971.10
INCOME FROM OTHER SOURCES			
	BANK INTEREST	21,844.00	
	IT REFUND INTEREST	310.00	
	FDR INTEREST	<u>1,56,492.00</u>	
		1,78,646.00	
LESS :	BANK CHARGES	<u>249.00</u>	1,78,397.00
	GROSS TOTAL INCOME		<u>4,27,368.10</u>
LESS :	DED. u/s 80 TTb - FOR BANK INTEREST	1,78,336.00	50,000.00
	TOTAL INCOME		<u>3,77,368.10</u>
			<u>3,77,370.00</u>
	AGRICULTURAL INCOME [335913-75450]		<u>2,60,463.00</u>
			<u>2,60,460.00</u>
	TAX ON TOTAL INCOME	6,37,830.00	37,566.00
LESS :	REBATE FOR AGRICULTURAL INCOME	5,60,460.00	<u>22,092.00</u>
	TAX PAYABLE		15,474.00
LESS :	REBATE OF TAX U/S 87 A		<u>12,500.00</u>
			2,974.00
ADD :	SURCHARGE ON TAX PAYABLE		<u>118.96</u>
	NET PAYABLE		3,092.96
LESS :	TDS		<u>10,346.00</u>
			<u>7,253.04</u>
	REFUND DUE		<u>7,250.00</u>

28 JUL 2022



MRS. SUMAN SINGH, LAHAR
BALANCE SHEET AS ON 31.03.2022

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		LAND & BUILDING	
BALANCE	68,17,007.86	[4000+750]-360S.FT.	4,750.00
+ AGL. INCOME	2,60,463.00	[2000+300] - 240S.FT.	2,300.00
+ IT REFUND	8,610.00	SHOP AT LAHAR	45,000.00
+ PROFIT	5,38,397.00	LEASED SHOPS AT LAHAR (3NO/S)	1,43,000.00
- TDS	10,346.00	FLAT AT GWALIOR	9,55,989.00
-PROP. TAX	4,327.00	L & B, ANUPAM NAGAR UNDER WILL	-
- WITHDRAWALS	1,20,000.00		
	74,89,804.86	AGL. LAND - KESHAVGARH 2009	
		1.89 HECT. FROM RAJENDRA SINGH	4,76,120.00
		BALANCE WITH :	
		AMIT PRATAP SINGH	16,90,105.00
		RUCHIRA SINGH	3,25,000.00
		FDR WITH MPRSBM - 05.01.2022	12,00,000.00
		INTEREST ACCRUED	17,671.00
		FDR WITH STATE BANK OF INDIA :	
		FDR - 10.03.2017	16,00,000.00
		INT. ACCRUED [428513+103445-10346]	5,21,612.00
		J.S.K.B.M, BHD - 178000511846 - CBIN0MPDCAD	18,753.00
		SBI - 63025155391 - SBIN0030124	2,85,428.86
		CBI, LAHAR - 2030247212 - CBIN0281231	60,979.00
		CASH & BANK BALANCES	1,43,097.00
	74,89,804.86		74,89,804.86

ADDITIONAL : OLD JEWELLERY GOLD 35 TOLAS

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2022

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO BANK CHARGES	249.00	BY BANK INTEREST	21,844.00
		,, FDR INTEREST	1,56,492.00
		,, RENT RECD.	3,60,000.00
TO NET PROFIT	5,38,397.00	,, INTEREST - IT REFUND	310.00
	5,38,646.00		5,38,646.00

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2021 alongwith income and Expenditure account for the year ended on that date of Smt. Suman Singh, Bhind Bhandar Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place : Dal Bazar, Gwalior
Date : 28.07.2022

For **R A M K R A J & Associates,**
chartered Accountants




Partner
Rakesh K. Jain
M. No. 085649
UDIN 22085649AOJIZE6317

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7
filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

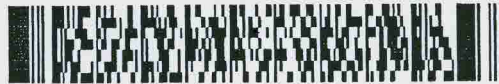
Assessment Year
2022-23

PAN	AHTPK9871F		
Name	GOVIND SINGH		
Address	BHIND BHANDER ROAD , LAHAR , BHIND . 18-Madhya Pradesh , 91-India , 477445		
Status	Individual	Form Number	ITR-2
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	228619040290722
	Current Year business loss, if any	1	0
	Total Income		16,42,570
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	16,42,570
	Net tax payable	4	4,18,882
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	4,18,882
	Taxes Paid	7	4,18,884
	(+)Tax Payable /(-)Refundable (6-7)	8	0
	Accreted Income as per section 115TD	9	0
	Additional Tax payable u/s 115TD	10	0
	Interest payable u/s 115TE	11	0
	Additional Tax and interest payable	12	0
	Tax and interest paid	13	0
	(+)Tax Payable /(-)Refundable (12-13)	14	0

Income Tax Return submitted electronically on 29-07-2022 13:33:30 from IP address 117.206.161.70 and verified by GOVIND SINGH having PAN AHTPK9871F on 29-07-2022 18:07:20 using XU9TWXE1WI generated through Aadhaar OTP mode

System Generated

Barcode/QR Code



AHTPK9871F022286190402907223C159A738DEF7ED6E8641275ABF9AA3B47E38222

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY



RAM K. RAJ & ASSOCIATES
CHARTERED ACCOUNTANTS

29 JUL 2022

PARTNER
RAKESH K. JAIN
M. No. 085649

COMPUTATION OF INCOME

NAME OF ASSESSEE : DR. GOVIND SINGH S/O LATE SHRI MATHURA SINGH
 BHIND BHANDER ROAD, LAHAR - BHIND - M.P.

STATUS : IND.
 DATE OF BIRTH : 01.07.1951
 PAN/GIR NO. : AHTPK9871F
 ACCOUNTING YEAR : 2021-22
 ASSESSMENT YEAR : 2022-23

INCOME FROM HOUSE PROPERTY

RENT RECD		9,52,500.00	
LESS : MUNICIPAL TAXES		19,473.00	
		<u>9,33,027.00</u>	
LESS : SD.: DEDUCTION		2,79,908.10	
		<u>6,53,118.90</u>	6,53,118.90

INCOME FROM OTHER SOURCES

REMUNERATION - MLA		3,60,000.00	
ALLOWANCES - MLA	9,60,000.00		EXEMPT AS PER ENCLOSED ORDER OF ITAT, INDORE
TDS REIMBURSED		-	
FDR INTEREST		7,11,707.00	
RENT TOWER		55,000.00	
BANK INTEREST - S/B ACCOUNT		63,695.00	
		<u>11,90,402.00</u>	
LESS : BANK CHARGES	951.60	951.60	11,89,450.40

		<u>GROSS TOTAL INCOME</u>	<u>18,42,569.30</u>
LESS : DED.U/S 80 C - FDR U/S 80 C	1,50,000.00	1,50,000.00	
DEDUCTION U/S 80 TTB	7,75,402.00	50,000.00	2,00,000.00
		<u>TOTAL INCOME</u>	<u>16,42,569.30</u>

		OR SAY	<u>16,42,570.00</u>
AGRICULTURAL INCOME (NET)			15,47,193.00
		OR SAY	15,47,190.00

TAX ON TOTAL INCOME + AGL. INCOME		31,89,760.00	<u>7,66,928.00</u>
LESS : REBATE FOR AGRICULTURAL INCOME		18,47,190.00	3,64,157.00
TAX PAYABLE			<u>4,02,771.00</u>

LESS : REBATE U/S 87 A			-
			<u>4,02,771.00</u>
ADD : SURCHARGE/ E. CESS ON TAX PAYABLE			16,110.84
TAX & SC PAYABLE			<u>4,18,881.84</u>

LESS : TDS	[71174+35750]	1,06,924.00	
ADVANCE TAX PAID		-	1,06,924.00
		<u>NET PAYABLE (REFUND DUE)</u>	<u>3,11,957.84</u>

3,11,957.84	46,793.68	-	46,793.68	3.00	
	1,40,381.03	-	1,40,381.03	3.00	
	2,33,968.38	-	2,33,968.38	3.00	
	3,11,957.84	-	3,11,957.84	1.00	
	3,11,957.84	-	3,11,957.84	1.00	
	3,11,957.84	1,50,000.00	1,61,957.84	4.00	
					3,11,957.84
					<u>1,61,960.00</u>



29 JUL 2022

DR. GOVIND SINGH, LAHAR
BALANCE SHEET AS ON 31.03.2022

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND :	
BALANCE	1,89,13,725.82	1. IN CHHIVAWALI NO.1, MADORI, PRITHVIPURA,NANPURA AND BAISHPURA - LAHAR 18.16 HECT.	17,69,723.00
+ PROFIT	<u>32,20,282.40</u>		
	2,21,34,008.22		
G. SINGH & SONS	49,37,850.00	2. 0.209 HECT. AT BHIND GUST HOUSE CONSTN.	2,42,500.00
RAMPYARI SINGH	5,00,000.00		4,50,000.00
PRIYANKA MISRA - RENT ADV.	85,000.00		
		LAND & BUILDING	
		3509.82 S.FT. - BHOPAL BUILDING CONSTRUCTION	14,10,000.00
			32,88,288.00
		BUILDING M.P.HOUSING BOARD, BPL.	38,38,921.00
		ARMS & AMMUNITIONS [43000+25000+3240]	71,240.00
		OTHER ASSETS :	
		IRRIGATION INSTRUMENTS	2,25,000.00
		MARURI DEZIRE CAR	9,16,608.00
		BAL.- AMIT PRATAP SINGH	8,00,000.00
		MLA SALARY RECEIVABLE	1,09,327.00
		SHARES - THAKUR MATHURA SINGH KRISHI UTPADAN PRA. SAH. SANSTHA MYDT., LAHAR	20,050.00
		FDR - S.B.IND.- 01.072020	90,00,000.00
		FDR - S.B.IND.- 05.08.2019	20,00,000.00
		FDR U/S 80C - 05.08.2019	1,50,000.00
		FDR U/S 80 C - 16.08.2021	1,50,000.00
		INTT. ACCRUED [597605+711707-71174]	12,38,138.00
		PO S/B ACCOUNT	802.00
		JILA SAH.BANK - 178000507181 - CBIN0MPDCAD	12,150.20
		SBI-MLA-105,BPL - 10020251015 - SBIN0006159	1,46,178.69
		SBI, LAHAR - 53029409406 - SBIN0030124	18,15,170.33
		CASH IN HAND	19,64,111.02
			<u>2,76,56,858.22</u>
ADDITIONAL :			
OLD JEWELLERY GOLD		51 TOLAS	
OLD JEWELLERY AND UTENSILS SILVER		5.000 K.G.	

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2022 alongwith income and Expenditure account for the year ended on that date of Dr. Govind Singh, Bhind Bhandar Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place : Dal Bazar, Gwalior
Date : 28.07.2022

For R A M K R A J & Associates,
Chartered Accountants



(Signature)

Partner
Rakesh K. Jain
M. No. 085649

UDIN22085649ACJIKM4613

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7
filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

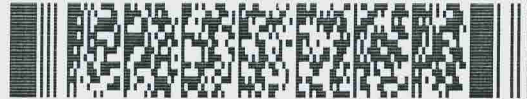
Assessment Year
2021-22

PAN	AHTPK9871F		
Name	GOVIND SINGH		
Address	BHIND BHANDER ROAD , LAHAR , BHIND , 91-India , 477445		
Status	Individual	Form Number	ITR-2
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	650137610071021
	Current Year business loss, if any	1	₹ 0
	Total Income		₹ 13,11,820
Taxable Income and Tax details	Book Profit under MAT, where applicable	2	₹ 0
	Adjusted Total Income under AMT, where applicable	3	₹ 13,11,820
	Net tax payable	4	₹ 3,15,688
	Interest and Fee Payable	5	₹ 7,023
	Total tax, interest and Fee payable	6	₹ 3,22,711
	Taxes Paid	7	₹ 3,22,716
	(+)Tax Payable /(-)Refundable (6-7)	8	(-) ₹ 10
Distribution Tax details	Dividend Tax Payable	9	₹ 0
	Interest Payable	10	₹ 0
	Total Dividend tax and interest payable	11	₹ 0
	Taxes Paid	12	₹ 0
	(+)Tax Payable /(-)Refundable (11-12)	13	₹ 0
Accrued Income & Tax Detail	Accrued Income as per section 115TD	14	₹ 0
	Additional Tax payable u/s 115TD	15	₹ 0
	Interest payable u/s 115TE	16	₹ 0
	Additional Tax and interest payable	17	₹ 0
	Tax and interest paid	18	₹ 0
	(+)Tax Payable /(-)Refundable (17-18)	19	₹ 0

Income Tax Return submitted electronically on 07-10-2021 17:50:14 from IP address 10.1.219.10 and verified by GOVIND SINGH having PAN AHTPK9871F on 07-10-2021 17:50:11 using paper ITR-Verification Form /Electronic Verification Code CNUXJP95K1 generated through Digital mode

System Generated

Barcode/QR Code



AHTPK9871F026501376100710215F6FE042EB12029A21CA6E98BB9FBBA23A6A3283

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

COMPUTATION OF INCOME

NAME OF ASSESSEE : DR. GOVIND SINGH S/O LATE SHRI MATHURA SINGH
 BHIND BHANDER ROAD, LAHAR - BHIND - M.P.
 STATUS : IND.
 DATE OF BIRTH : 01.07.1951
 PAN/GIR NO. : AHTPK9871F
 ACCOUNTING YEAR : 2020-21
 ASSESSMENT YEAR : 2021-22

INCOME FROM HOUSE PROPERTY
 RENT RECD 3,29,999.00
 LESS : MUNICIPAL TAXES 9,411.00
 3,20,588.00
 LESS : SD.: DEDUCTION 96,176.40
 2,24,411.60 2,24,411.60

INCOME FROM OTHER SOURCES
 REMUNERATION - MLA 3,60,000.00
 ALLOWANCES - MLA 9,60,000.00 EXEMPT AS PER ENCLOSED ORDER OF ITAT, INDOR
 TDS REIMBURSED -
 FDR INTEREST 6,14,220.00
 PO REC. DEP. INTEREST 29,302.00
 RENT TOWER 90,000.00
 BANK INTEREST - S/B ACCOUNT 44,302.00
 11,37,824.00
 LESS : BANK CHARGES 421.00 421.00 11,37,403.00

GROSS TOTAL INCOME 13,61,814.60
 LESS : DED. U/S 80 C - FDR U/S 80 C -
 DEDUCTION U/S 80 TTB 6,58,522.00 50,000.00 50,000.00
 TOTAL INCOME 13,11,814.60

OR SAY 13,11,810.00
 AGRICULTURAL INCOME (NET) 14,42,762.00
 OR SAY 14,42,760.00

TAX ON TOTAL INCOME + AGL. INCOME 27,54,570.00 6,36,371.00

LESS : REBATE FOR AGRICULTURAL INCOME 17,42,760.00 3,32,828.00
 TAX PAYABLE 3,03,543.00

LESS : REBATE U/S 87 A -
 3,03,543.00

ADD : SURCHARGE/ E. CESS ON TAX PAYABLE 12,141.72
 TAX & SC PAYABLE 3,15,684.72

LESS : TDS [10000+19254+46083] 81,526.00
 ADVANCE TAX PAID - 81,526.00

NET PAYABLE (REFUND DUE) 2,34,158.72

-	-	-	-	2.00	-
-	42,450.00	(42,450.00)	-	1.00	-
-	42,450.00	(42,450.00)	-	2.00	-
-	1,42,450.00	(1,42,450.00)	-	1.00	-
-	1,42,450.00	(1,42,450.00)	-	3.00	-
-	1,42,450.00	(1,42,450.00)	-	1.00	-
-	2,42,450.00	(2,42,450.00)	-	3.00	-
-	2,42,450.00	(2,42,450.00)	-	6.00	-
					2,34,158.72
					2,34,160.00

M/S
 25.11.21

DR. GOVIND SINGH, LAHAR
BALANCE SHEET AS ON 31.03.2021

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND :	
BALANCE	1,62,71,506.96	1. IN CHHIVAWALI NO.1, MADORI, PRITHVIPURA,NANPURA AND BAISHPURA - LAHAR 18.087 HECT.	17,69,723.00
+ PROFIT	<u>26,42,218.86</u>		
	1,89,13,725.82		
G. SINGH & SONS		2. 0.209 HECT. AT BHIND GUST HOUSE CONSTN.	2,42,500.00
RAMPYARI SINGH	49,37,850.00		4,50,000.00
PRIYANKA MISRA - RENT ADV.	5,00,000.00		
RAMENDRA SINGH	85,000.00	LAND & BUILDING	
	<u>4,00,000.00</u>	3509.82 S.FT. - BHOPAL BUILDING CONSTRUCTION	14,10,000.00
			16,01,728.00
		BUILDING M.P.HOUSING BOARD, BPL.	38,38,921.00
		ARMS & AMMUNITIONS [43000+25000+3240]	71,240.00
		OTHER ASSETS :	
		IRRIGATION INSTRUMENTS	2,25,000.00
		MARURI DEZIRE CAR	9,16,608.00
		BAL.- AMIT PRATAP SINGH	8,00,000.00
		MLA SALARY RECEIVABLE	1,09,327.00
		SHARES - THAKUR MATHURA SINGH KRISHI UTPADAN PRA. SAH. SANSTHA MYDT., LAHAR	20,050.00
		FDR - S.B.IND.- 01.072020	90,00,000.00
		FDR - S.B.IND.- 05.08.2019	20,00,000.00
		FDR U/S 80C - 05.08.2019	1,50,000.00
		INTT. ACCRUED [906792-877324+614220-46083]	5,97,605.00
		PO S/B ACCOUNT	802.00
		JILA SAH.BANK - 178000507181 - CBIN0MPDCAD	11,155.20
		SBI-MLA-105,BPL - 10020251015 - SBIN0006159	10,84,296.69
		SBI, LAHAR - 53029409406 - SBIN0030124	5,34,200.93
		CASH IN HAND	3,419.00
			<u>16,21,916.62</u>
	<u>2,48,36,575.82</u>		<u>2,48,36,575.82</u>

ADDITIONAL : OLD JEWELLERY GOLD 51 TOLAS
OLD JEWELLERY AND UTENSILS SILVER 5.000 K.G.

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2021 alongwith income and Expenditure account for the year ended on that date of Dr. Govind Singh, Bhind Bhandar Road, Lahar Distt., Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place : Dal Bazar, Gwalior
Date : 21.08.2021

For **RAM K R A J & Associates,**
Chartered Accountants




Partner
Rakesh K. Jain
M. No. 085649

UDIN : 21085649AAAAABD6088

DR. GOVIND SINGH, LAHAR
PROFIT AND LOSS ACCOUNT FOR THE YEAR ENDED ON 31.03.2021

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO EXPENSES :		BY REMUNERATION - AS MLA	13,20,000.00
(A) REMUNERATION :			
DRAWLS	10,80,000.00	„ BANK INTEREST	44,302.00
HOUSE RENT	5,892.00	[3698+20280+20324]	
„ BANK CHARGES	421.00	„ FDR INTEREST	6,14,220.00
„ ADV. INCOME TAX	-	„ IOC SUBSIDY	163.86
„ SALARY EXCESS PROV.	56,660.00	„ AGRL. INCOME - NET	14,42,762.00
„ TDS	81,526.00	[1786808-231632+191336-303750]	
„ HOUSE TAX	9,411.00	„ PO R/D INTEREST	29,302.00
		„ RENT RECD.	3,29,999.00
TO NET PROFIT	<u>26,42,218.86</u>	„ RENT - TOWER	90,000.00
		„ INCOME TAX REFUND	5,380.00
	<u><u>38,76,128.86</u></u>		<u><u>38,76,128.86</u></u>

REPORT : At the foot of annexed balance sheet.

Place : Dal Bazar, Gwalior
Date : 21.08.2021

For R A M K R A J & Associates,
chartered Accountants



(Signature)
Partner
Rakesh K. Jain
M. No. 085649

UDIN : 21085649AAAAABD6088

(Handwritten signature)

Cyber Receipt for Online Direct Taxes Payment through Indian Bank e-Receipt

CIN No	02616322108202198642
Challan No	ITNS 280
Txn Time	21/08/2021 17:53:21 hrs
Recieved from	GOVXXX XINGH
PAN	AHTPK9871F
Major Head Code	0021
Major Head Desc	INCOME-TAX (OTHER THAN COMPANIES)
Minor Head Code	300
Minor Head Desc	Self Assessment Tax
Assesment Year	2021-22
Basic Tax	Rs. 234160
Education Cess.	Rs. 0
Total Amount of Tax Paid	Rs. 234160
BSR CODE	0261632
Date of Tender	21082021
Challan Sr No	98642
Amount in Words	Rupees Two Lakh Thirty Four Thousand One Hundred and Sixty Only
Cash Debit to A/c	SB-6019871963
Drawn on	INDIAN BANK, GWALIOR - 00594 Branch.

Note: This is a computer generated receipt and does not require any signature/stamp Please enclose this e-Receipt with e-Challan at the time of challan submission to the department)

mke

COMPUTATION INCOME

NAME OF ASSESSEE : DR. GOVIND SINGH & SONS
BHIND BHANDER ROAD, LAHAR, BHIND - M.P.

STATUS : HUF
P.A.N./ G.I.R. NO. : AACHG2120H

ACCOUNTING YEAR : 2020-21
ASSESSMENT YEAR : 2021-22

INCOME FROM HOUSE PROPERTY		
RENT RECEIVED	1,80,000.00	
LESS : STANDARD DEDUCTION	<u>54,000.00</u>	1,26,000.00
INCOME FROM OTHER SOURCES		
AS PER ENCLOSED P/L ACCOUNT	2,28,750.00	
ADD : TDS	-	
LESS : RENT RECEIVED	<u>1,80,000.00</u>	48,750.00
GROSS TOTAL INCOME		<u>1,74,750.00</u>
LESS : DEDUCTION U/S 80 TTA FOR BANK INTEREST		-
TOTAL INCOME		<u>1,74,750.00</u>
	OR SAY	1,74,750.00
AGRICULTURAL INCOME - NET - FOR RATE PURPOSE		2,31,632.00
	OR SAY	<u>2,31,630.00</u>
TAX ON TOTAL INCOME	4,06,380.00	7,819.00
LESS : REBATE FOR AGRICULTURAL INCOME	4,81,630.00	<u>11,581.50</u>
TAX PAYABLE		-
LESS : REBATE OF TAX U/S 87 A		<u>N.A.</u>
		-
ADD : E. CESS ON TAX PAYABLE		-
NET PAYABLE		<u>-</u>



DR. GOVIND SINGH HUF, LAHAR
BALANCE SHEET AS ON 31.03.2021

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND	1,52,000.00
- BALANCE	51,73,583.89	2.03 HECT. AT CHHIBAVALI BAISPURA, AND NANPURA, LAHAR	
+ IT REFUND	-		
+ AGL. INCOME	2,31,632.00	LAND & BUILDING	1,62,500.00
+ PROFIT	2,28,750.00	744.5 S. FT. AT LAHAR	
- DRAWLS	<u>1,20,000.00</u>	DR. GOVIND SINGH	49,37,850.00
	<u>55,13,965.89</u>	CASH & BANK BALANCES	
		PUNJAB & SIND BANK	2,865.89
		CASH IN HAND & BANK	<u>2,58,750.00</u>
			<u>55,13,965.89</u>
ADDITIONAL :		590 GRAMS	
OLD JEWELLERY GOLD		2.000 K.G.	
OLD JEWELLERY AND UTENSILS SILVER			

PROFIT & LOSS ACCOUNT FOR THE YEAR ENDED ON 31.03.2021

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO BANK CHARGES	-	BY INTEREST INCOME ESTM.	48,750.00
		,, INTEREST - BANK	-
TO NET PROFIT	<u>2,28,750.00</u>	,, RENTAL INCOME	1,80,000.00
	<u>2,28,750.00</u>		<u>2,28,750.00</u>



INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7
filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2021-22

PAN	AHTPK9895P		
Name	SUMAN SINGH KUSHWAH		
Address	BHIND BHANDER ROAD , LAHAR , Lahar S.O , Lahar , BHIND , 18-Madhya Pradesh , 91-India , 477445		
Status	Individual	Form Number	ITR-2
Filed u/s	139(1) Return filed on or before due date	e-Filing Acknowledgement Number	681216240141021

Current Year business loss, if any	1		₹ 0
Total Income			₹ 3,08,870
Book Profit under MAT, where applicable	2		₹ 0
Adjusted Total Income under AMT, where applicable	3		₹ 3,08,870
Net tax payable	4		₹ 0
Interest and Fee Payable	5		₹ 0
Total tax, interest and Fee payable	6		₹ 0
Taxes Paid	7		₹ 8,614
(+)Tax Payable /(-)Refundable (6-7)	8		(-) ₹ 8,610
Dividend Tax Payable	9		₹ 0
Interest Payable	10		₹ 0
Total Dividend tax and interest payable	11		₹ 0
Taxes Paid	12		₹ 0
(+)Tax Payable /(-)Refundable (11-12)	13		₹ 0
Accreted Income as per section 115TD	14		₹ 0
Additional Tax payable u/s 115TD	15		₹ 0
Interest payable u/s 115TE	16		₹ 0
Additional Tax and interest payable	17		₹ 0
Tax and interest paid	18		₹ 0
(+)Tax Payable /(-)Refundable (17-18)	19		₹ 0

Income Tax Return submitted electronically on 14-10-2021 14:11:31 from IP address 10.1.36.255 and verified by SUMAN SINGH KUSHWAH having PAN AHTPK9895P on 14-10-2021 14:11:28 using paper ITR-Verification Form /Electronic Verification Code CNRXR4IGSI generated through Digital mode

System Generated

Barcode/QR Code

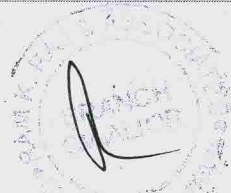


AHTPK9895P02681216240141021F6CA92FF20401D77B40CDD6ED034B5E1D4D366F0

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

Certified True Copy

S.K.



RAMESH K. RAJ & ASSOCIATES
CHARTERED ACCOUNTANTS

14.10.2021
Rakesh K. Jai
PARTNER

COMPUTATION OF INCOME

NAME OF ASSESSEE : SMT. SUMAN SINGH W/O DR. GOVIND SINGH
 BHIND BHANDER ROAD, LAHAR
 BHIND

STATUS : IND.

DATE OF BIRTH : 01.07.1956

PAN/GIR NO. : AHTPK9895P

ACCOUNTING YEAR : 2020-21

ASSESSMENT YEAR : 2021-22

INCOME FROM HOUSE PROPERTY			
	RENT RECD.	3,00,000.00	
LESS :	PROPERTY TAX	5,815.00	
		<u>2,94,185.00</u>	
LESS :	STANDARD DEDUCTION	88,255.50	2,05,929.50
		<u>88,255.50</u>	
INCOME FROM OTHER SOURCES			
	BANK INTEREST	16,378.00	
	IT REFUND INTEREST	623.00	
	FDR INTEREST	1,35,936.00	
		<u>1,52,937.00</u>	
LESS :	BANK CHARGES	-	1,52,937.00
			<u>1,52,937.00</u>
	GROSS TOTAL INCOME		3,58,866.50
LESS :	DED. U/S 80 TTB - FOR BANK INTEREST	1,52,314.00	50,000.00
	TOTAL INCOME		<u>3,08,866.50</u>
			<u>3,08,870.00</u>
	OR SAY		<u>3,08,870.00</u>
	AGRICULTURAL INCOME [432152-180000]		2,52,152.00
	OR SAY		<u>2,52,150.00</u>
			<u>2,52,150.00</u>
	TAX ON TOTAL INCOME	5,61,020.00	22,204.00
LESS :	REBATE FOR AGRICULTURAL INCOME	5,52,150.00	20,430.00
	TAX PAYABLE		<u>1,774.00</u>
LESS :	REBATE OF TAX U/S 87 A		<u>1,774.00</u>
			-
ADD :	SURCHARGE ON TAX PAYABLE		-
	NET PAYABLE		<u>-</u>
LESS :	TDS		8,614.00
			<u>8,614.00</u>
	REFUND DUE		<u>8,614.00</u>

[Handwritten Signature]



[Handwritten mark]

[Handwritten mark]

MRS. SUMAN SINGH, LAHAR
BALANCE SHEET AS ON 31.03.2021

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT			
BALANCE	62,03,902.86	LAND & BUILDING	
+ AGL. INCOME	2,52,152.00	[4000+750]-360S.FT.	4,750.00
+ IT REFUND	12,517.00	[2000+300] - 240S.FT.	2,300.00
+ PROFIT	4,52,937.00	SHOP AT LAHAR	45,000.00
- TDS	8,614.00	LEASED SHOPS AT LAHAR (3NO/S)	1,43,000.00
-PROP. TAX	5,815.00	FLAT AT GWALIOR	9,55,989.00
- WITHDRAWALS	90,072.00		
	68,17,007.86	AGL. LAND - KESHAVGARH 2009	
		1.89 HECT. FROM RAJENDRA SINGH	4,76,120.00
		BALANCE WITH :	
		AMIT PRATAP SINGH	11,90,105.00
		RUCHIRA SINGH	3,25,000.00
		FDR WITH STATE BANK OF GBB	5,00,000.00
		INTEREST ACCRUED	21,096.00
		FDR WITH STATE BANK OF INDIA :	
		FDR - 10.03.2017	16,00,000.00
		INT. ACCRUED [322287+114840-8614]	4,28,513.00
		J.S.K.B.M, BHD - 178000511846 - CBIN0MPDCAD	2,82,898.00
		SBI - 63025155391 - SBIN0030124	1,85,122.86
		CBI, LAHAR - 2030247212 - CBIN0281231	59,240.00
		CASH & BANK BALANCES	5,97,874.00
	68,17,007.86		68,17,007.86

ADDITIONAL : OLD JEWELLERY GOLD 35 TOLAS

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2021

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO BANK CHARGES	-	BY BANK INTEREST	16,378.00
„ HOUSE TAX	-	„ FDR INTEREST	1,35,936.00
		„ RENT RECD.	3,00,000.00
TO NET PROFIT	4,52,937.00	„ INTEREST - IT REFUND	623.00
	4,52,937.00		4,52,937.00

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2021 alongwith income and Expenditure account for the year ended on that date of Smt. Suman Singh, Bhand Bhand Road, Lahar Distt., Bhand with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of a/c maintained by him.

Place : Dal Bazar, Gwalior
Date : 14.10.2021

For **RAM K RAJ & Associates,**
chartered Accountants



Partner
Rakesh K. Jain
M. No. 085649

UDIN : 21085649AAAAABL7290

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3,
ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2020-21

PAN	AHTPK9871F		
Name	GOVIND SINGH		
Address	BHIND BHANDER ROAD, , LAHAR, BHIND, MADHYA PRADESH, 477445		
Status	Individual	Form Number	ITR-2
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	869807270221220
Taxable Income and Tax details	Current Year business loss, if any	1	0
	Total Income		1809510
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	1809510
	Net tax payable	4	470968
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	470968
	Taxes Paid	7	476344
	(+)Tax Payable /(-)Refundable (6-7)	8	-5380
Dividend Distribution Tax details	Dividend Tax Payable	9	0
	Interest Payable	10	0
	Total Dividend tax and interest payable	11	0
	Taxes Paid	12	0
	(+)Tax Payable /(-)Refundable (11-12)	13	0
Accreted Income & Tax Detail	Accreted Income as per section 115TD	14	0
	Additional Tax payable u/s 115TD	15	0
	Interest payable u/s 115TE	16	0
	Additional Tax and interest payable	17	0
	Tax and interest paid	18	0
	(+)Tax Payable /(-)Refundable (17-18)	19	0

Income Tax Return submitted electronically on 22-12-2020 22:02:18 from IP address 117.223.81.71 and verified by

GOVIND SINGH

having PAN AHTPK9871F using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department, Bengaluru - 560500" on 05-01-2021

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY
Rakesh K. Raj & Associates
CHARTERED ACCOUNTANTS

PARTNER
Rakesh K. Raj
C.No. 06534

- 6 MAR 2021

DR. GOVIND SINGH, LAHAR
BALANCE SHEET AS ON 31.03.2020

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND :	
BALANCE	1,31,41,460.78	1. IN CHHIVAWALI NO.1, MADORI, PRITHVIPURA, NANPURA AND BAISHPURA - LAHAR	17,69,723.00
+ PROFIT	<u>31,30,046.18</u>	16.522 HECT.	
	1,62,71,506.96		
G. SINGH & SONS	44,77,468.00	2. 0.209 HECT. AT BHIND GUST HOUSE CONSTN.	2,42,500.00 4,50,000.00
		LAND & BUILDING	
		3509.82 S.FT. - BHOPAL	14,10,000.00
		BUILDING M.P.HOUSING BOARD, BPL.	38,38,921.00
		ARMS & AMMUNITIONS [43000+25000+3240]	71,240.00
		OTHER ASSETS :	
		IRRIGATION INSTRUMENTS	2,25,000.00
		MARURI DEZIRE CAR	9,16,608.00
		BAL.- AMIT PRATAP SINGH	8,00,000.00
		MLA SALARY RECEIVABLE	1,70,000.00
		SHARES - THAKUR MATHURA SINGH KRISHI UTPADAN PRA. SAH. SANSTHA MYDT., LAHAR	20,050.00
		P.O. R/D	1,20,000.00
		FDR - S.B.IND. - 31.03.2018	60,00,000.00
		FDR - S.B.IND. - 05.08.2019	20,00,000.00
		FDR U/S 80C - 05.08.2019	1,50,000.00
		INTT. ACCRUED [394859+568917-56894]	9,06,792.00
		JILA SAH.BANK - 178000507181 - CBIN0MPDCAD	20,788.34
		SBI-MLA-105,BPL - 10020251015 - SBIN0006159	3,35,717.69
		SBI, LAHAR - 53029409406 - SBIN0030124	12,88,291.93
		CASH IN HAND	16,37,352.62
			<u>13,343.00</u>
			<u>2,07,48,974.96</u>

ADDITIONAL : OLD JEWELLERY GOLD
OLD JEWELLERY AND UTENSILS SILVER

51 TOLAS
5.000 K.G.



SIGNED

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2020 alongwith income and Expenditure account for the the year ended on that date of Dr. Govind Singh, Bhind Bhandar Road, Lahar, Distt. - Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of accounts maintaied by him.

Place : Dal Bazar, Gwalior
Date : 06.03.2021

For R A M K R A J & Associates,
chartered Accountants





Partner
Rakesh K. Jain
M. No. 085649

DR. GOVIND SINGH, LAHAR
INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2020

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO EXPENSES :		BY REMUNERATION - AS MLA	21,11,728.00
(A) REMUNERATION :		,, TDS ON SALARY REFUEDED BY EMPLOYER	1,18,000.00
DRAWLS	8,75,000.00	,, BANK INTEREST	49,269.00
HOUSE RENT	-	[33658+9834+5777]	
,, BANK CHARGES	148.44	,, FDR INTEREST	5,68,917.00
,, ADV. INCOME TAX	2,42,450.00	,, IOC SUBSIDY	1,617.62
,, INCOME TAX - OLD YEARS	18,600.00	,, AGRL. INCOME - NET	12,98,755.00
,, TDS	2,33,984.00	[1313761+374994-390000]	
,, HOUSE TAX	14,180.00	,, RENT RECD.	3,46,122.00
TO NET PROFIT	31,30,046.18	,, RENT - TOWER	20,000.00
	45,14,408.62		45,14,408.62

REPORT : At the foot of annexed balance sheet.

Place : Dal Bazar, Gwalior

Date : 06.03.2021

SIGNED



For R A M K R A J & Associates,
chartered Accountants




Partner
Rakesh K. Jain
M. No. 085649

COMPUTATION OF INCOME

NAME OF ASSESSEE	:	DR. GOVIND SINGH S/O LATE SHRI MATHURA SINGH BHIND BHANDER ROAD, LAHAR - BHIND - M.P.		
STATUS	:	IND.		
DATE OF BIRTH	:	01.07.1951		
PAN/GIR NO.	:	AHTPK9871F		
ACCOUNTING YEAR	:	2019-20		
ASSESSMENT YEAR	:	2020-21		
INCOME FROM SALARY				
PAY RECD.			20,37,000.00	
LESS : ALLOWANCES EXPENSES U/S10	9,60,000.00			
LESS : ENTERTAINMENT ALLOWANCE	5,000.00			
LESS : TAX ON EMPLOYMENT	2,500.00			
LESS : SD.: DEDUCTION	50,000.00	10,17,500.00		10,19,500.00
INCOME FROM HOUSE PROPERTY				
RENT RECD			3,46,122.00	
LESS : MUNICIPAL TAXES			14,180.00	
			3,31,942.00	
LESS : SD.: DEDUCTION			99,582.60	
			2,32,359.40	2,32,359.40
INCOME FROM OTHER SOURCES				
REMUNERATION - MLA			-	
ALLOWANCES - MLA		EXEMPT AS PER ENCLOSED ORDER OF ITAT, INDORE		
TDS REIMBURSED			1,18,000.00	
FDR INTEREST			5,68,917.00	
SUBSIDY - IOC			1,617.62	
RENT TOWER			20,000.00	
BANK INTEREST - S/B ACCOUNT			49,269.00	
			7,57,803.62	
LESS : BANK CHARGES	148.44	148.44		7,57,655.18
GROSS TOTAL INCOME				
				20,09,514.58
LESS : DED. U/S 80 C - FDR U/S 80 C	1,50,000.00	1,50,000.00		
DEDUCTION U/S 80 TTb	6,18,186.00	50,000.00		2,00,000.00
TOTAL INCOME				
				18,09,514.58
AGRICULTURAL INCOME (NET)		OR SAY		18,09,510.00
		OR SAY		12,98,755.00
				12,98,760.00
TAX ON TOTAL INCOME + AGL. INCOME				
		31,08,270.00		7,42,481.00
LESS : REBATE FOR AGRICULTURAL INCOME		15,98,760.00		2,89,628.00
TAX PAYABLE				
				4,52,853.00
LESS : REBATE U/S 87 A				-
				4,52,853.00
ADD : SURCHARGE/ E. CESS ON TAX PAYABLE				18,114.12
TAX & SC PAYABLE				
				4,70,967.12
LESS : TDS	[144000+33000+56894]	2,33,894.00		
ADVANCE TAX PAID		2,42,450.00		4,76,344.00
NET PAYABLE (REFUND DUE)				
				(5,376.88)



INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]

(Please see Rule 12 of the Income-tax Rules, 1962)

**Assessment Year
2020-21**

PAN	AACHG2120H		
Name	GOVIND SINGH & SONS		
Address	BHIND BHANDER ROAD, , LAHAR, BHIND, MADHYA PRADESH, 477445		
Status	HUF	Form Number	ITR-2
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	869776400221220

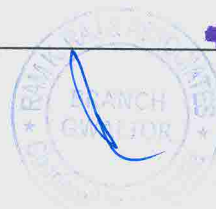
Taxable Income and Tax details	Current Year business loss, if any	1	0
	Total Income		174750
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	174750
	Net tax payable	4	0
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	0
	Taxes Paid	7	0
(+)Tax Payable /(-)Refundable (6-7)	8	0	
Dividend Distribution Tax details	Dividend Tax Payable	9	0
	Interest Payable	10	0
	Total Dividend tax and interest payable	11	0
	Taxes Paid	12	0
	(+)Tax Payable /(-)Refundable (11-12)	13	0
Accreted Income & Tax Detail	Accreted Income as per section 115TD	14	0
	Additional Tax payable u/s 115TD	15	0
	Interest payable u/s 115TE	16	0
	Additional Tax and interest payable	17	0
	Tax and interest paid	18	0
	(+)Tax Payable /(-)Refundable (17-18)	19	0

Income Tax Return submitted electronically on 22-12-2020 21:51:11 from IP address 117.223.81.71 and verified by GOVIND SINGH

having PAN AHTPK9871F using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department, Bengaluru - 560500" on 05-01-2021

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY
RAM K. RAJ & ASSOCIATES
 CHARTERED ACCOUNTANTS



R.K.
 PARTNER
 Rakesh K. Jain
 MLNo. 08584

- 6 MAR 2021

DR. GOVIND SINGH HUF, LAHAR
BALANCE SHEET AS ON 31.03.2020

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		AGRICULTURAL LAND	1,52,000.00
BALANCE	49,06,511.89	2.03 HECT. AT CHHIBAVALI BAISPURA, AND NANPURA, LAHAR	
+ IT REFUND	-		
+ AGL. INCOME	1,58,322.00		
+ PROFIT	2,28,750.00	LAND & BUILDING	1,62,500.00
- DRAWLS	<u>1,20,000.00</u>	744.5 S. FT. AT LAHAR	
	<u>51,73,583.89</u>	DR. GOVIND SINGH	44,77,468.00
		CASH & BANK BALANCES	
		PUNJAB & SIND BANK	2,865.89
		CASH IN HAND & BANK	<u>3,78,750.00</u>
			<u>51,73,583.89</u>
ADDITIONAL :	OLD JEWELLERY GOLD	590 GRAMS	
	OLD JEWELLERY AND UTENSILS SILVER	2.000 K.G.	

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31.03.2020

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO BANK CHARGES	-	BY INTEREST INCOME ESTM.	48,750.00
		„ INTEREST - BANK	-
TO NET PROFIT	<u>2,28,750.00</u>	„ RENTAL INCOME	1,80,000.00
	<u>2,28,750.00</u>		<u>2,28,750.00</u>

M. K. Jain
SIGNED KARTA

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2020 alongwith income and Expenditure account for the the year ended on that date of Govind Singh & Sons (HUF), Bhand Bhand Road, Lahar, Bhand with the books of accounts & other related records produced before us. We certify that the balances shown are in the agreement with the books of accounts maintained by him.

Place : Dal Bazar, Gwalior
Date : 06.03.2021

For R A M K R A J & Associates,
chartered Accountants



Rakesh K. Jain
Partner
Rakesh K. Jain
M. No. 085649

COMPUTATION INCOME

NAME OF ASSESSEE	:	DR. GOVIND SINGH & SONS BHIND BHANDER ROAD, LAHAR, BHIND - M.P.	
STATUS	:	HUF	
P.A.N./G.I.R. NO.	:	AACHG2120H	
ACCOUNTING YEAR	:	2019-20	
ASSESSMENT YEAR	:	2020-21	
		INCOME FROM HOUSE PROPERTY	
		RENT RECEIVED	1,80,000.00
		STANDARD DEDUCTION	<u>54,000.00</u>
LESS :			1,26,000.00
		INCOME FROM OTHER SOURCES AS PER ENCLOSED P/L ACCOUNT	2,28,750.00
		TDS	-
ADD :		RENT RECEIVED	<u>1,80,000.00</u>
LESS :		GROSS TOTAL INCOME	1,74,750.00
		DEDUCTION U/S 80 TTA FOR BANK INTEREST	-
LESS :		TOTAL INCOME	<u>1,74,750.00</u>
		OR SAY	1,74,750.00
		AGRICULTURAL INCOME - NET - FOR RATE PURPOSE	1,58,322.00
		OR SAY	<u>1,58,320.00</u>
		TAX ON TOTAL INCOME	3,33,070.00
		REBATE FOR AGRICULTURAL INCOME	<u>4,153.50</u>
LESS :		TAX PAYABLE	4,08,320.00
		REBATE OF TAX U/S 87 A	<u>N.A.</u>
LESS :			-
		E. CESS ON TAX PAYABLE	-
ADD :		NET PAYABLE	<u><u>-</u></u>



INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3,
ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

**Assessment Year
2020-21**

PAN	AHTPK9895P		
Name	SUMAN SINGH KUSHWAH		
Address	BHIND BHANDER ROAD, , , LAHAR, BHIND, MADHYA PRADESH, 477445		
Status	Individual	Form Number	ITR-2
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	914514530271220
Taxable Income and Tax details	Current Year business loss, if any	1	0
	Total Income		300350
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	300350
	Net tax payable	4	0
	Interest and Fee Payable	5	0
	Total tax, interest and Fee payable	6	0
	Taxes Paid	7	12517
(+)Tax Payable /(-)Refundable (6-7)	8	-12520	
Dividend Distribution Tax details	Dividend Tax Payable	9	0
	Interest Payable	10	0
	Total Dividend tax and interest payable	11	0
	Taxes Paid	12	0
	(+)Tax Payable /(-)Refundable (11-12)	13	0
Accreted Income & Tax Detail	Accreted Income as per section 115TD	14	0
	Additional Tax payable u/s 115TD	15	0
	Interest payable u/s 115TE	16	0
	Additional Tax and interest payable	17	0
	Tax and interest paid	18	0
	(+)Tax Payable /(-)Refundable (17-18)	19	0

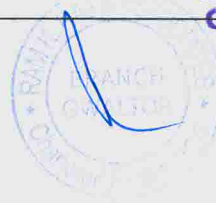
Income Tax Return submitted electronically on 27-12-2020 20:56:48 from IP address 117.206.161.189 and verified by

SUMAN SINGH KUSHWAH

having PAN AHTPK9895P using duly signed ITR-V form received at "Centralized Processing Centre, Income Tax Department, Bengaluru - 560500" on 05-01-2021

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

CERTIFIED TRUE COPY
AM K. RAJ & ASSOCIATES
CHARTERED ACCOUNTANTS



PARTNER
Rakesh K. Jak
M.No. 08564

- 6 MAR 2021

MRS. SUMAN SINGH, LAHAR
BALANCE SHEET AS ON 31.03.2020

LIABILITIES	AMOUNT Rs.	ASSETS	AMOUNT Rs.
CAPITAL ACCOUNT		LAND & BUILDING	
BALANCE	56,93,782.86	[4000+750]-360S.FT.	4,750.00
+ AGL. INCOME	1,62,561.00	[2000+300] - 240S.FT.	2,300.00
+ IT REFUND	11,240.00	SHOP AT LAHAR	45,000.00
+ PROFIT	4,43,159.00	LEASED SHOPS AT LAHAR (3NO/S)	1,43,000.00
- TDS	12,517.00	FLAT AT GWALIOR	9,55,989.00
-PROP. TAX	4,015.00		
- WITHDRAWLS	90,308.00	AGL. LAND - KESHAVGARH 2009	
	62,03,902.86	1.89 HECT. FROM RAJENDRA SINGH	4,76,120.00
		BALANCE WITH :	
		AMIT PRATAP SINGH	11,95,920.00
		RUCHIRA SINGH	3,25,000.00
		FDR WITH STATE BANK OF INDIA :	
		FDR - 10.03.2017	16,00,000.00
		INT. ACCRUED	3,22,287.00
		J.S.K.B.M, BHD - 178000511846 - CBIN0MPDCAD	3,38,761.00
		SBI - 63025155391 - SBIN0030124	89,453.86
		PSB - 01011000010754 - PSIB0000101	-
		G. B. BANK - 01SB00184501 - CBIN0MPDCAD	-
		CBI, LAHAR - 2030247212 - CBIN0281231	57,448.00
		CASH & BANK BALANCES	<u>6,47,874.00</u>
	<u>62,03,902.86</u>		<u>62,03,902.86</u>

ADDITIONAL : OLD JEWELLERY GOLD

35 TOLAS

NT FOR THE YEAR ENDED ON 31.03.2020

PARTICULARS	AMOUNT Rs.	PARTICULARS	AMOUNT Rs.
TO BANK CHARGES	-	BY BANK INTEREST	17,659.00
„ HOUSE TAX	-	„ FDR INTEREST	1,25,160.00
		„ RENT RECD.	3,00,000.00
TO NET PROFIT	4,43,159.00	„ INTEREST - IT REFUND	340.00
	<u>4,43,159.00</u>		<u>4,43,159.00</u>

SIGNED

सुमन सिंह

REPORT : we have gone through the above setforth balance sheet as on 31 st March, 2020 alongwith income and Expenditure account for the the year ended on that date of Smt. Suman Singh, Bhind Bhandar Road, Lahar, Distt. - Bhind with the books of accounts and other related records produced before us. We certify that the balances shown are in the agreement with the books of accounts maintained by him.

Place : Dal Bazar, Gwalior

Date : 06.03.2021

For R A M K R A J & Associates,
Chartered Accountants



Rakesh K. Jain
Partner
Rakesh K. Jain
M. No. 085649

COMPUTATION OF INCOME

NAME OF ASSESSEE : SMT. SUMAN SINGH W/O DR. GOVIND SINGH
 BHIND BHANDER ROAD, LAHAR
 BHIND

STATUS : IND.

DATE OF BIRTH : 01.07.1956

PAN/GIR NO. : AHTPK9895P

ACCOUNTING YEAR : 2019-20

ASSESSMENT YEAR : 2020-21

INCOME FROM HOUSE PROPERTY			
	RENT RECD.	3,00,000.00	
LESS :	PROPERTY TAX	4,015.00	
		<u>2,95,985.00</u>	
LESS :	STANDARD DEDUCTION	88,795.50	2,07,189.50
		<u>88,795.50</u>	
INCOME FROM OTHER SOURCES			
	BANK INTEREST	17,659.00	
	IT REFUND INTEREST	340.00	
	FDR INTEREST	1,25,160.00	
		<u>1,43,159.00</u>	
LESS :	BANK CHARGES	-	1,43,159.00
			<u>1,43,159.00</u>
	GROSS TOTAL INCOME		3,50,348.50
LESS :	DEDUCTIONS U/S 80 C - H/LOAN REPAYMENT		
	DED. u/s 80 TTb - FOR BANK INTEREST	1,42,819.00	50,000.00
	TOTAL INCOME		<u>3,00,348.50</u>
			3,00,350.00
		OR SAY	<u>3,00,350.00</u>
	AGRICULTURAL INCOME		1,62,561.00
		OR SAY	<u>1,62,560.00</u>
	TAX ON TOTAL INCOME	4,62,910.00	8,145.50
LESS :	REBATE FOR AGRICULTURAL INCOME	4,62,560.00	8,128.00
	TAX PAYABLE		17.50
LESS :	REBATE OF TAX U/S 87 A		17.50
			-
ADD :	SURCHARGE ON TAX PAYABLE		-
	NET PAYABLE		-
LESS :	TDS		12,517.00
	REFUND DUE		<u>12,517.00</u>

